

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 33(ND)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President



SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY:

Mr. Priyanka Batra  
Vs  
M/s. Batra Plywood Industries Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rounak Nayak	Advocate	Petitioner	
2.	Anil Kumar Aggarwal	Advocate	For R-2 & R-3	

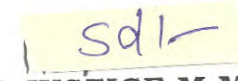
**ORDER**

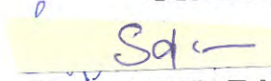
Learned counsel for the Petitioner requests for two weeks time to file rejoinder.

Let the rejoinder be filed within two weeks with a copy in advance to the learned Counsel for the Respondent.

List for arguments on 17<sup>th</sup> May, 2017.

Interim order to continue.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi